

Rajesh Kumar Singh  
D.H.J.S.  
Director (Academics)



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31/8/24

02/09/2024  
DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
011-20892191, 011-28036502 (O)  
Email: dja@nic.in

No. DJA/Trg./Conf./PO-MACT & Ors./1849/2024/4700

31<sup>st</sup> August, 2024

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shahdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions Judge, South-East, Saket
10. The Ld. Principal District & Sessions Judge, North-East, KKD
11. The Officiating Principal District & Sessions Judge, North, KKD.

Sub.: Core Competence Conference on Knowledge, Skill and Perspective Development for PO MACTs (Full Strength), Police Officers & Nodal Persons of Insurers on 20<sup>th</sup> September, 2024.

Respected Madam/Sir,

As per the approved Training Calendar 2024, the Delhi Judicial Academy shall be conducting a 'Core Competence Conference on Knowledge, Skill and Perspective Development for PO MACTs (Full Strength), Police Officers & Nodal Persons of Insurers' on 20<sup>th</sup> September, 2024 at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programmes is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programmes through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 20<sup>th</sup> September, 2024, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

OTC/Judh./West

re  
(Rajesh Kumar Singh)

Encl.: As above

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PD & SJ (West) officiating  
31/8/24

**Nomination List for  
Core Competence Conference for Knowledge, Skill & Perspective Development  
for  
PO MACTs (Full Strength), Police Officers & Nodal Persons of Insurers  
on  
20<sup>th</sup> September, 2024**

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Shailender Malik	PO MACT	2	Shahdara	KKD
2	Ms. Vrinda Kumari	PO MACT		New Delhi	PHC
3	Mr. Sudesh Kumar	PO MACT		South	Saket
4	Mr. Tarun Yogesh	PO MACT	1	South-West	Dwarka
5	Mr. Devender Nain	PO MACT		North-East	KKD
6	Mr. Shivaji Anand	ADJ+MACT	1	North-West	Rohini
7	Ms. Shelly Arora	PO MACT	2	South-East	Saket
8	Mr. Vijay Kumar Jha	PO MACT	1	Shahdara	KKD
9	Mr. Sunil Kumar	PO MACT	1	North	Rohini
10	Ms. Charu Gupta	PO MACT	1	South-East	Saket
11	Dr. Pankaj Sharma	PO MACT	2	Central	THC
12	Mr. Harvinder Singh	PO MACT	1	West	THC
13	Ms. Mayuri Singh	PO MACT		East	KKD
14	Mr. Sachin Gupta	PO MACT	3	West	THC
15	Mr. Sudeep Raj Saini	PO MACT	2	South-West	Dwarka
16	Ms. Ruchi Aggarwal Asrani	PO MACT	1	Central	THC
17	Ms. Richa Manchanda	PO MACT	2	North	Rohini
18	Ms. Shama Gupta	PO MACT & PO Zonal Vending Committee (MCD)		North-West	Rohini

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MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

No. 27610-27615/JOTP/Gaz./PDJ West/2024 Dated, Delhi the 03/9/24  
Copy forwarded for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
4. For uploading on LAYERS.
5. For uploading on centralized website through LAYERS.

*Hemanshu* 3/9/24  
(Hemanshu Malhotra)  
Officer Incharge (Judicial Branch)  
DJ (Commercial)-02, West Distt.

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